

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(16)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/10/2017 AT 10.30 AM

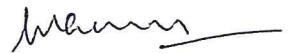
PRESENT: SHRI. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/518/ (IB)/2017
NAME OF THE PETITIONER(S) : POLARIS BANYAN HOLDING PVT LTD
NAME OF THE RESPONDENT(S) : AUROMED HOLDINGS PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

① V. M. Kannan
for T. K. Bhaskar

Petitioner



② R. Sahana

Respondent



ORDER

Counsel representing both the parties are present. Counsel for respondent stated that the senior counsel, Shri T Poornam is making all efforts to settle the matter between the parties and prayed time for reporting the final outcome since he is unwell. In view of the submissions, time is enlarged at request of both the counsel. Put up on 16.10.2017 at 10.30 A.M.


K Anantha Padmanabha Swamy
Member (Judicial)

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